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**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

14.03.2007

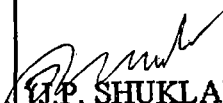
OA No. 69/2007

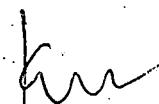
Mr. P.N. Jatti, Counsel for applicant.

Heard the learned counsel for the applicant.

Learned counsel for the applicant seeks time to amend the OA.
Permission granted.

Let the matter be listed on 22.03.2007.


(J.P. SHUKLA)
MEMBER (A)


(KULDIP SINGH)
VICE CHAIRMAN

AHQ

OA No. 69/2007.

22.03.2007.

Mr. P. N. Jatti counsel for the applicant.

Heard. Learned Counsel for the applicant wants to withdraw the OA with a liberty to file fresh OA. In view of this, OA stands dismissed as withdrawn. However, the applicant will be at liberty to file fresh OA.


(J. P. SHUKLA)
ADMINISTRATIVE MEMBER


(KULDIP SINGH)
VICE CHAIRMAN

P.C.

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